

COURT NO. 26**THE HONOURABLE SMT JUSTICE K. SUJANA**

To be heard on Friday the 16th day of October 2026(AFTER BENCH WORK WITH KLJ - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	MACMA/132/2016 IA 1/2016(MACMAMP 316/2016)(Amendm ent Petition)	Jasthi Vasantha Vs Kanaganti Krishna,	SIVA S LANKA	NARSI REDDY TEEGALA (R2) NARSI REDDY TEEGALA (R15)	HYDERABAD R1 DISD VIDE CO DT 07/08/2015 R2 APP BY T.NARSI REDDY
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
2	CRP/942/2023	Srinivas Sharma Vs Madhulatha Joshi and 8 others	B DANANJAYA	MALLIKARJUN P	HYDERABAD RR1 TO 4 APP. R5- SERVED AS PER VIDE MEMO USR NO. 25701/2026 RR 6 TO 9 - NOT NECESSARY PARTIES VIDE CT
3	CRP/1895/2023 IA 1/2023(Suspension Petition)	Nalla Venkateswara Rao, Vs Gurram Ananta Ramaiah	PENDIYALA SUHASINI REDDY	MADIRAJU PRABHAKAR RAO (R8) MADIRAJU PRABHAKAR RAO (R3) MADIRAJU PRABHAKAR RAO (R7) MADIRAJU PRABHAKAR RAO (R2) MADIRAJU PRABHAKAR RAO (R6) MADIRAJU PRABHAKAR RAO (R9)	KHAMMAM R10 AND R11 NOTICE SERVED AS PER MEMO FILED VIDE USR NO.10334/26 R1 DIED. RR-2,3,6,7,8 & 9 APP BY MADIRAJU PRABHAKAR RAO ADVOCATE. RR-4 SERVED, R5- DECEASED HENCE RETURNED AS PER WEB TRACKING REPORT FILED PROOF OF SERVICE VIDE USRNO.14634 3/25,,66885/23 .
<u>FOR ADMISSION</u>					
4	CRP/3286/2026 IA 1/2026(Stay Petition)	Vudumula Seetha Rama Reddy Vs Vudumula Venkata Reddy	GUDI MADHUSUDHAN REDDY		BHADRADRI KOTHAGUDE M
<u>FOR ORDERS</u>					
5	CC/21213/2026/(Fili ng No.)	Smt. P. Chandrika, Vs Sri B.V. Vivekanand,	N CHANDRADHAR RAO		RANGA REDDY

PART-HEARD

6	CRP/1111/2023	Smt. Ishrat Jehan Saboor Vs Smt. MasarathJehan Khan And 10 Others	MANJARI S GANU	BANKATLAL MANDHANI (R7)	HYDERABAD RR1,3,4 &11 NOT NECESSARY PARTIES R6 DIED, R7 APP. BY BANKATLAL MANDHANI, RR 2, 5, 8, 9 APP. SERVED R10 SERVED ON LCA, MEMO FILED VIDE USR NO. 69298/2023
7	CRP/1426/2023 IA 1/2023(Stay Petition) CRP/1443/2023 CRP/1500/2023 CRP/1503/2023	Munirunnisa Begum Alias Muneer Hyder Vs M/s. Prime Properties	DIDUGU GOPALA KRISHNA	S MALLA RAO	MEDCHAL- MALKAJGIRI R1 APP. BY, R2 UNSERVED - NO SUCH PERSON AS PER VIDE MEMO USR NO. 70823/2024, RR-3TO11 ARE NOT NECESSARY PARTIES.MEM O FILED VIDE USR NO.74246/23.
8	CRP/1443/2023 IA 1/2023(Stay Petition)	MUNIRUNNISA BEGUM ALIAS MUNEER HYDER Vs M/S. PRIME PROPERTIES	DIDUGU GOPALA KRISHNA	S MALLA RAO	MEDCHAL- MALKAJGIRI R1 APP. BY, R2 NOTICE SENT NOT YET RETD.RR- 3TO11 ARE NOT NECESSARY PARTIES.MEM O FILED VIDE USR NO.74244/23.
9	CRP/1500/2023 IA 1/2023(Stay Petition)	MUNIRUNNISA BEGUM ALIAS MUNEER HYDER Vs M/S PRIME PROPERTIES	DIDUGU GOPALA KRISHNA	S MALLA RAO	MEDCHAL- MALKAJGIRI R1 APP. BY, R2 UNSERVED - NO SUCH PERSON AS PER VIDE MEMO USR NO. 70818/2024 RR-3TO69 ARE NOT NECESSARY PARTIES. MEMO FILED VIDE USR NO.74243/23.

10	CRP/1503/2023 IA 1/2023(Stay Petition)	MUNIRUNNISA BEGUM ALIAS MUNEER HYDER Vs M/S. PRIME PROPERTIES A REGD.	DIDUGU GOPALA KRISHNA	S MALLA RAO	MEDCHAL - MALKAJGIRI R1 APP., R2 RETURNED UNSERVED - ADDRESSEE LEFT, RR 3, 4 UNSERVED - UNCLAIMED, RR 5 TO 41 UNSERVED - REP. BY GPA HOLDER - NO SUCH PERSON, RR 42 TO 44 SERVED, R45 UNSERVED - NOT KNOWN - RETURN TO SENDER, MEMO FILED VIDE USR NO.74239/23. 70820/2024, 98842/2026
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ADMISSION

11	MACMA/465/2012 IA 2/2008(MACMAMP 1849/2008)(Stay Petition)	The Branch Manager, Vs Gaini Sayanna,	K ASHOK RAMARAO	CH JANARDHAN REDDY M HAMSA RAJ (R17)	NIZAMABAD R1 NOTICE SENT NOT YET RETURNED R2 APP BY M.HAMSA RAJ RR 3 & 4 4 APP BY CH.JANARDH AN REDDY R5 DISD. FOR DEFAULT VIDE C.O.DT.14/09/ 2011
12	CRLRC/605/2017	SMT.PUSHPA DEVI AGARWAL, HYDERABAD., Vs THE STATE OF TELANGANA, REP PP AND 2 OTRS.,	GAJANAND CHAKRAVARTHI	PUBLIC PROSECUTOR R A ACHUTHANAND (R14)	HYDERABAD
13	CRLRC/671/2017 IA 1/2017(CRLRCMP 1105/2017)(Direction Petition) IA 2/2017(CRLRCMP 4149/2017)(Petition)	P.VEERA BASANTHA REDDY, RR.DT., Vs THE STATE OF TELANGANA, REP PP AND 6 OTRS.,	B VAMSHIDHAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY VAKALAT FILED VIDE USR NO.131060/20 26 BY B VAMSHIDHAR REDDY
14	CRLRC/685/2017	S.BALANARAYANA, MAHABUBNAGAR DT., Vs THE STATE OF TELANGANA, REP PP AND ANR.,	K B RAMANNA DORA	PUBLIC PROSECUTOR G KALYAN CHAKRAVARTHY (R2)	MAHABUBNA GAR
15	CRLRC/786/2017 IA 1/2017(CRLRCMP 1273/2017)(Condon e Delay Petition)	P.K.NAGESHWARA RAO, HYDERABAD., Vs THE STATE OF TELANGANA, REP PP AND2 OTRS.,	JANARDHANA REDDY PONAKA	PUBLIC PROSECUTOR P PRABHAKAR RAO (R5) A RAGHAVIAIAH (R6)	HYDERABAD
16	CRLRC/996/2017	SUTRAM SARITHA, HYDERABAD., Vs THE STATE OF TELANGANA, REP PP AND 5 OTRS.,	VOLIMINENI MANOGNYA	PUBLIC PROSECUTOR	RANGA REDDY memo filed usr 42873/2023.

17	CRLRC/1279/2017 IA 1/2017(CRLRCMP 2076/2017)(Condon e Delay Petition) IA 2/2017(CRLRCMP 2077/2017)(Suspens ion Petition)	CHINTA RAJA BALAJI PRASAD, HYD Vs THE STATE OF TS., REP. BY P.P. AND ANOTHER	K SATYANARAYANA MURTHY	PUBLIC PROSECUTOR	HYDERABAD
18	CRLRC/1448/2017 IA 1/2017(CRLRCMP 2334/2017)(Suspens ion Petition)	SHAIK FEROZ, ADILABAD DT., Vs GULNAAZ, ADILABAD DT AND 2 OTRS, REP PP.,	S SURENDER REDDY	PUBLIC PROSECUTOR R MANGULAL (R8)	ADILABAD
19	CRLRC/1695/2017 IA 3/2017(CRLRCMP 3617/2017)(Compro mise Petition) IA 1/2024(Recall Petition) IA 2/2024(Suspension Petition) IA 1/2026(INTERIM BAIL PETITION)	G.VENKATESHWARLU, HYDERABAD., Vs VANDANAPU ASHOK KUMAR, NALGONDA DT AND ANR, REP PP.,	MADHAVARAPU SIDDHARTHA RAO RAVI KUMAR TOLETY	MOTURI SRI DHANYA	NALGONDA Note:Complian ce report not received till date. R1- VAKALAT FILED VIDE USR NO.132060/20 26 BY M SRI DHANYA VAKALAT FILED VIDE USR NO. 130258/2026 BY M SIDDHARTH RAO
20	CRLRC/2171/2017 IA 1/2017(CRLRCMP 3482/2017)(Condon e Delay Petition)	MOHAMMED JALEEL, HYDERABAD., Vs THE STATE OF TELANGANA, REP PP AND ANR.,	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR DAMODAR MUNDRA (R22)	HYDERABAD
21	CRLRC/2360/2017 IA 1/2017(CRLRCMP 3829/2017)(Condon e Delay Petition)	K.SRIRAM REDDY Vs SRI ADI NARASIMHA RAO AND ANOTHER	N RAVI PRASAD	PUBLIC PROSECUTOR GOLI VIPLAV REDDY (R27)	RANGA REDDY
22	CRLRC/2468/2017	MACHHA SRINIVAS RAO, HYDERABAD., Vs SRI BUDIPUDI RANGA RAO, KHAMMAM AND ANR, REP PP.,	P RAMACHANDRAN	A PRABHAKAR RAO	KHAMMAM
23	CRLRC/204/2018	The State Rep by CBI,ACB, Hyderabad Vs Sri Deep Narain Mathur	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	K SARVA BHOUMA RAO	HYDERABAD R1- VAKALAT FILED VIDE USR NO.132428/20 26 BY K SARVA BHOUMA RAO
24	CRLRC/2857/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Suspension Petition) IA 1/2019(Modification) CRLRC/2858/2018 CRLRC/2859/2018	Thumu Venkanna Vs The State of Telangana And Another	M ACHUTA REDDY	PUBLIC PROSECUTOR B SHIVA RAM SHARMA (R2)	RANGA REDDY
25	CRLRC/2858/2018	THUMU VENKANNA Vs THE STATE OF TELANGANA	M ACHUTA REDDY	PUBLIC PROSECUTOR B SHIVA RAM SHARMA (R2)	RANGA REDDY
26	CRLRC/2859/2018	THUMU VENKANNA Vs THE STATE OF TELANGANA	M ACHUTA REDDY	PUBLIC PROSECUTOR B SHIVA RAM SHARMA (R2)	RANGA REDDY

27	CRLRC/60/2019 IA 1/2019(Bail (u/s 397(1))) IA 2/2019(Dispense with Petition)	P.Janardhan Reddy Vs Smt Sita Mahalakshmi	JANARDHANA REDDY PONAKA	P CHAKRAVARTHY PUBLIC PROSECUTOR (R2)	RANGA REDDY MEMO FOR PROOF OF SERVICE FILED USR NO.6422/2019. Memo Proof of Service FILED USR 13577/19 dt,11-03-2019
28	CRLRC/67/2019 CRLRC/3458/2018	Singirala Manmohan Vs Gajula Rajesham	ALLADI RAVINDER	PUBLIC PROSECUTOR (R2)	KARIMNAGAR R-1 STATE REP BY PP. R-2 NOTICE SEND NOT YET RETURNED MEMO FILED USR 31958/2020 DT:01-10-2020
29	CRLRC/3458/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Bail (u/s 397(1)))	GAJULA RAJESHAM Vs SINGIRALA MANMOHAN	C DAMODAR REDDY	ALLADI RAVINDER PUBLIC PROSECUTOR (R2)	KARIMNAGAR
30	EP/31/2024 IA 1/2026(Miscellaneous Petition) IA 2/2026(Direction Petition)	Rajkumar Pulipaka Vs The Returning Officer	MADAS BHARATH CHANDRA	MOHAMMED OMER FAROOQ D VAYU SEN D VAYU SEN (R4)	PEDDAPALLI RR1 & 2 Deleted from the array of Respondents Rep. by Mohd.Omer Farooq R3-Notice Served R4 Apps by D.Vayu Sen C.,
31	OP/1/2025	M/s. YASHODA SUPER SPECIALITY HOSPITALS Vs M/s. YASHODHARA SUPER SPECIALITY HOSPITAL PVT. LTD	SHEELA NATESHAN	KEERTHI ARUN KUMAR I V RADHAKRISHNA MURTHY (R1)	HYDERABAD R1 Apps by KEERTHI ARUN KUMAR. R2 Fresh notice sent by SPAD not yet returned. Memo proof of service filed vide USR No.113470/202 6
32	CRP/1649/2026 IA 1/2026(Stay Petition)	Mohammad Numan Farooqui Vs Guguloth Shobhan	MOHAMMED KARISHMA ALI	CHALLA SRINIVAS	BHADRADRI KOTHAGUDE M SR APP BY CHALLA SRINIVAS (19390) MEMO FILED VIDE USR NO. 120445/26
33	CRP/1939/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gundamalla Samyelu, Vs Gundamalla Devasahayam,	VENKATA RAGHU MANNEPALLI		BHADRADRI KOTHAGUDE M

34	CRP/2428/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Puchakayala Veerabhadram Vs MK Madhusha	M PRATHEEK REDDY	E VENKATA REDDY (R2) E VENKATA REDDY (R3)	BHADRADRI KOTHAGUDE M RR 1, 4 NOTICE SENT NOT YET RETURNED, RR 2, 3 APP. BY E. VENKATA REDDY, PROOF OF SERVICE NOT FILED
35	CRP/2507/2026	Mr. Shaik Ezaz Pasha alias Ezaz Pasha Vs Mrs. SK Shakeera	KALEKAR SUNEEL KUMAR	ZAINAB KHAN	BHADRADRI KOTHAGUDE M SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
36	CRP/3046/2026 IA 1/2026(Stay Petition)	Dharavath Gangali Vs Nampally Muralidhar	R R KALYAN	KIRAN REDDY MALLARAPU (R2)	BHADRADRI KOTHAGUDE M R1 DIED VIDE CT, RR 2 TO 4 APP. BY M. KIRAN REDDY

INTERLOCUTORY

37	MACMA/485/2012 IA 1/2008(MACMAMP 353/2008)(Condone Delay Petition)	KALE RUPEESH Vs MR.RANADHEER SINGH AND ANR	M V PAVAN KUMAR		RANGA REDDY R1 UNSERVED (NOT KNOWN) R2 NOTICE SENT NOT YET RETURNED
38	CRLRC/396/2017 IA 2/2017(CRLRCMP 1447/2017)(Extension Petition) IA 3/2017(CRLRCMP 1615/2017)(Extension Petition) IA 4/2017(CRLRCMP 3227/2017)(Petition)	VISHWESHWARA INFRASTRUCTURE PVT.LTD., VSP AND ANR., Vs THE STATE OF TELANGANA, REP PP AND ANR.,	N NAVEEN KUMAR	PUBLIC PROSECUTOR SRAVAN KUMAR MANNAVA (R27)	HYDERABAD
39	CRLRC/835/2017 IA 1/2017(CRLRCMP 1355/2017)(Dispense with Petition)	T.BALA MURALI, R.R.DT., Vs Y.DEVANATH REDDY, HYD AND ANR, REP PP.,	CH RAVINDER	PUBLIC PROSECUTOR	RANGA REDDY
40	CRLRC/1302/2017 IA 1/2017(CRLRCMP 2106/2017)(Condone Delay in Rep) IA 2/2017(CRLRCMP 2107/2017)(Condone Delay Petition) IA 3/2017(CRLRCMP 2108/2017)(Fix an Early Date)	NANAK SINGH, HYD Vs STATE OF TS., REP. BY P.P. AND 2 OTHERS	B CHANDRASEN REDDY	PUBLIC PROSECUTOR NAZIR AHMED KHAN (R14)	HYDERABAD

41	CRLRC/421/2019 IA 3/2019(Clarification) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) CRLRC/423/2019 CRLRC/424/2019 CRLRC/427/2019 CRLRC/428/2019	Mir Zubair Ahmed Vs Vineet Peeti	SYED SOHAIL	S MALLA RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
42	CRLRC/423/2019 IA 3/2019(Clarification) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	MIR MAZHARUDDIN Vs SNEHALATA PEETI	SYED SOHAIL	S MALLA RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
43	CRLRC/424/2019 IA 3/2019(Clarification) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	MIR MAZHARUDDIN Vs SNEHALATA PEETI	SYED SOHAIL	S MALLA RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
44	CRLRC/427/2019 IA 3/2019(Clarification) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	MIR ZUBAIR AHMED Vs SNEHALATA PEETI	SYED SOHAIL	S MALLA RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
45	CRLRC/428/2019 IA 3/2019(Clarification) IA 4/2019(Permission Petition) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	MIR ZUBAIR AHMED Vs VINEET PEETI	SYED SOHAIL	S MALLA RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
46	CRLP/3798/2025 IA 1/2026(Recall Petition)	Peddireddy Chandan Reddy @ Chandu Vs The State of Telangana	S GANESH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 61735/2025 MEMO CRLPUSR 2026/102041
47	CRLRC/399/2026 IA 2/2026(Modification)	M/s Wrappar Online Solutions, Vs The State of Telangana	KAPULURU SAI VARUN	PUBLIC PROSECUTOR	HYDERABAD

FINAL HEARING

48	MACMA/1127/2008	J. RAJESH KUMAR Vs HICE LEASING LIMITED, HYD AND 2 OTHERS	POTTIGARI SRIDHAR REDDY	VIJAY KUMAR HEROOR	HYDERABAD RR 1 & 2 APP BY VIJAY KUMAR HEROOR R3 UNSERVED (NSP)
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49	MACMA/272/2012	K. VIVEK Vs SRI VAISHNAVI TRANSPORT COMPANY AND ANR	K L N RAO	N S BHASKARA RAO (R2) R VENKAT RAO (R14)	HYDERABAD R1 DISD FOR DEFAULT VIDE C.O.DT.12.09. 2011 R2 APP SOLE APPELLANT FRESH NOTICE SENT NOT YET RETURNED
50	MACMA/454/2012	G.SRINIVASA REDDY Vs QUADEER AHMED KHAN AND ANOTHER	N KRISHNA SUMANTH	T RAMULU B YUVRAJ (R2)	RANGA REDDY R1 UNSERVED (ISA) R2 APP BY B.YUVRAJ
51	MACMA/471/2012	THATIPALLY SIDDIRAMULU [DIED] AND 4 ORS Vs SRI S.ANJANEYULU AND ANR	CHINTAPANTI ADITHYA	KOTA SUBBA RAO	NIZAMABAD R1 UNSERVED (INSUFFICIENT ADDRESS) R2 APP BY KOTA SUBBA RAO
52	MACMA/493/2012	THE NEW INDIA ASSURANCE CO. LTD., Vs VIMALA BAI AND 5 OTHERS	KOTA SUBBA RAO	P RADHIVE REDDY	NIZAMABAD
53	MACMA/1008/2012	N.YELLAIAH Vs M.A.ADIL AND ANR	S SURENDER REDDY	M A SHAKEEL SRINIVASA RAO VUTLA (R2)	ADILABAD R1 APP BY M A SHAKEEL R2 APP SRINIVAS RAO VUTLA
54	MACMA/1758/2012	DINDI KRISHNAIAH Vs V. VENKATESHWARLU AND ANOTHER	K RATHANGA PANI REDDY	MOHD YOUSUF CH VENKATA NARAYANA (R2)	MAHABUBNA GAR R1 APP BY MOHD YUSUF R2 APP BY CH.VENKATA RAMANA
55	MACMA/2982/2012	MD. GHOUSE KHAN Vs K. NARENDAR REDDY AND ANOTHER	T VISWARUPA CHARY	NARESH BYRAPANENI (R2)	HYDERABAD R1 - SERVED R2 - APP BY NARESH BYRAPANENI
56	MACMA/3165/2012	KANDULA CHANDRAM Vs TELURI LALU BABU AND ANOTHER	K RATHANGA PANI REDDY	P BHANU PRAKASH (R2) B DEVANAND (R3)	KHAMMAM R1 SERVED R2 APP BY P.BHANU PRAKASH
57	MACMA/4378/2012 IA 1/2012(MACMAMP 8607/2012)(Petition to Declare Major)	SAKALI CHANDRAMMA AND 4 OTHERS Vs N. VISHWANATH GOUD AND 2 OTHERS	CHANDRASEKHAR REDDY GOPIREDDY	TODUPUNURI KARTIKEYA GOUD P SATYA MANJULA (R2)	RANGA REDDY R1 APP R2 APP R3 DISD FOR DEFAULT VIDE CO DT 12/09/2011
58	CRLRC/302/2017	G.PRADEEP, HYDERABAD., Vs MRS. NANDINI BAI, HYD ANR, REP PP.,	A V NARAYANA RAO	MURLI NARAYAN BUNG PUBLIC PROSECUTOR (R2)	HYDERABAD

59	CRLRC/397/2017	V.PRASAD, RANGAREDDY DT., Vs THE STATE OF TELANGANA, REP PP AND ANR.,	KOPPULA GOPAL	PUBLIC PROSECUTOR GOVIND REDDY KONTHAM (R68)	RANGA REDDY
60	CRLRC/425/2017	G.RAVI KUMAR Vs M.OMPRAKASH AND ANOTHER	P DEVENDER	PUBLIC PROSECUTOR	HYDERABAD
61	CRLRC/998/2017	G.VASUDEVA RAO, KUKATPALLY TS., Vs K.MADHUSUDHAN, HYD AND ANR, REP PP.,	P AMARENDER REDDY	PUBLIC PROSECUTOR N BHASKER RAO (R10)	RANGA REDDY
62	CRLRC/1017/2017	B.KIRAN REDDY, HYDERABAD., Vs SMT. G.RADHA, HYD AND ANR, REP PP.,	KIRAN PALAKURTHI	PUBLIC PROSECUTOR P LAKSHMANA RAO (R12)	RANGA REDDY
63	CRLRC/1441/2017	KATHLE PRABHAKAR Vs SARPANCH OF GRAM PANCHAYATH ECHODA AND ANOTHER	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR ABHILASH SONTAKE (R59)	ADILABAD
64	CRLRC/22/2018	Jeevan Babu Vs UMA RANI , DEEPIKA	AMBIKA RANI PUBLIC PROSECUTOR	CHANDRA SHEKHAR BODDUPALLI	HYDERABAD memo proof of service filed usr:3632/2018 MEMO PROOF OF SERVICE FILED USR 104359/2022. MEMO PROOF OF SERVICE FILED USR 104358/2022.
65	CRLRC/55/2018	J SREERAMULU Vs K SRINIVAS	A KESHAVA REDDY	PUBLIC PROSECUTOR	RANGA REDDY MEMO PROOF OF SERVICE FILED USR 7975/2018. MEMO PROOF OF SERVICE FILED USR 6008/2018. MEMO FILED USR 5102/2018. MEMO FILED USR 1686/2018. MEMO PROOF OF SERVICE FILED USR 70142/2023. mmo filed usr 5102/2018. MATERIAL PAPERS FILED USR 70049/22.
66	CRLRC/67/2018	Mohd. Akber Nawab Vs The State of Telangana	AHMAD MOHIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
67	CRLRC/3/2019	Bairi Sambaraju Vs The State of Telangana	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL

68	CRLRC/5/2019	A.Giri Babu Vs The State Telangana	P SHASHI KIRAN	PUBLIC PROSECUTOR	HYDERABAD
69	CRLRC/25/2019	Smt.K.Premalatha Reddy Vs Joy Coir Industry	L N BHADRIRAJU	KARRI RAMA KRISHNA PUBLIC PROSECUTOR (R2)	HYDERABAD
70	CRLRC/560/2019	T.S. SASIKALA Vs The State of Telangana	BANDI VARAPRASADA RAO	PUBLIC PROSECUTOR K L B KUMAR (R2)	HYDERABAD

FOR EXTENSION OF INTERIM ORDERS

71	CRLRC/1353/2019 IA 2/2015(CRLRCMP 3005/2015)(Vacate Stay Petition) IA 1/2026(Extension Petition) IA 3/2026(Extension Petition)	DR.(COL). M.SITARAM, SECUNDERABAD., Vs STATE OF TELANGANA, REP PP and anr	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR STATE OF TELANGANA REP PP & ANR. (PARTY IN PERSON) (R175) TALAT MADIHA (R2) PARTY IN PERSON	HYDERABAD MEMO FILED USR 14398/2024. MEMO FILED USR NO 22251/2024 MEMO FILED USR.NO.5829 3/24. MEMO PROOF OF SERVICE FILED USR 22244/2024. MEMO PROOF OF SERVICE FILED USR 118473/2024.
72	CRP/2573/2026 IA 1/2026(Suspension Petition)	Pnam Sravani Vs Gaddala Raju	PATNAM SAIMANIDEEP	PULLA RAO YELLANKI	BHADRADRI KOTHAGUDE M R1 APP BY PULLA RAO YELLANKI (7976) R2 TO R8 ARE NOT NECESSARY PARTIES VIDE CT PROOF OF SERVICE FILED VIDE USR NO. 116161/26